

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:6999  
ANSWERED ON:18.05.2012  
COMPLAINTS AGAINST DEPARTMENT OF HEALTH  
Patel Shri Bal Kumar

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government has received a number of complaints against the department of Health and certain officials working therein;
- (b) if so, the details thereof alongwith the action taken thereon during each of the last three years and the current year;
- (c) whether there is an enormous delay in investigation and reporting of these complaints to Central Vigilance Commission (CVC);
- (d) if so, the reasons therefor;
- (e) whether the Government proposes to expedite the investigation and reporting of such complaints to CVC in a time bound manner; and
- (f) if so, the details thereof and if not, the reasons therefor?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

- (a) & (b): During the last three years and the current year, 72 complaints have been received from Central Vigilance Commission (CVC) and action on all the complaints has been initiated as per Central Vigilance Commission's guidelines.
- (c) to (f): The complaints received from Central Vigilance Commission are examined in accordance with the guidelines of CVC. It involves collection of detailed information, examination and evaluation of documents and interaction with different divisions/field officers of the Ministry which is a time consuming process. However, efforts are made to expedite the completion of such examination and enquiries and submission of reports to Central Vigilance Commission.